

आयकर अपीलीय अधिकरण, 'एस.एम.सी' 'बी' न्यायपीठ, चेन्नई
IN THE INCOME TAX APPELLATE TRIBUNAL ,
'SMC' 'B' BENCH, CHENNAI
श्री ए. मोहन अलंकामणी, लेखा सदस्य केसमक्ष
Before Shri A. Mohan Alankamony, Accountant Member

आयकरअपीलसं./I.T.A.Nos.1732 to 1734/Mds/2016
(निर्धारणवर्ष / Assessment Years: 1999-2000, 2001-02 & 2002-03)

Shri N. Krithivasan, New No.25, Old No.963, Lakshmanaswamy Salai, K.K. Nagar, Chennai – 600 078.	Vs	The ACIT, Salary Circle II, Chennai.
PAN: AADPK7963J		
(अपीलार्थी/Appellant)		(प्रत्यर्थी/Respondent)

अपीलार्थीकीओरसे/ Appellant by	:	Shri V.S. Jayakumar, Advocate
प्रत्यर्थीकीओरसे/Respondent by	:	Shri Sagadevan, JCIT

सुनवाईकीतारीख/Date of hearing	:	06.07.2017
घोषणाकीतारीख /Date of Pronouncement	:	06.07.2017

CORRIGENDUM

The preamble in the order of the Tribunal dated 06.07.2017 with respect to the Assessee's appeals in ITA Nos.1732 to 1734 of 2016, the assessment years in the heading, line No.7 inadvertently after the name of the presiding Accountant Member it is wrongly mentioned as 1999-2000, **2001-02 & 2002-03** instead of 1999-2000, **2000-01 & 2001-02**. This mistake was brought to my notice by the assessee vide

his letter dated 25.07.2017. After verifying the materials on record, I find the prayer of the assessee in the above stated letter to be correct. Hence in the order of the Tribunal in ITA Nos.1732 to 1734/Mds/2016 dated 06.07.2017, the line No.7 of the cause title is hereby corrected and shall be read as follows:-

“(निर्धारणवर्ष / Assessment Years: 1999-2000, 2000-01 & 2001-02)”

It is ordered accordingly.

Sd/-

(ए. मोहन अलंकामणी)

(A. Mohan Alankamony)

लेखा सदस्य/Accountant Member

चेन्नई/Chennai,

दिनांक/Dated 28th August, 2017

JR

आदेश की प्रतिलिपि अग्रेषित/Copy to:

- | | | |
|------------------------|--------------------------|------------------------------|
| 1. अपीलार्थी/Appellant | 2. प्रत्यर्थी/Respondent | 3. आयकर आयुक्त (अपील)/CIT(A) |
| 4. आयकर आयुक्त/CIT | 5. विभागीय प्रतिनिधि/DR | 6. गार्ड फाईल/GF |